

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :11-12-2024

Date : 11.12.2024

| SL. No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Dealing Section | Seat |
|---------|-------------|---------------------|---------------------|-------------------------|----------|--------------------|-----------------------|-----------------|--------------|
| 1 | 102925/2024 | 11.12.2024 | WP (C) - 31112/2024 | S.DAS | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | WRIT BRANCH-6 | (Seat No-25) |
| 2 | 102930/2024 | 11.12.2024 | CRLMC-4590/2024 | D.SAMAL | C.O. | COURT NO. 23 | Order Dtd. 2024-12-07 | | (Seat No-25) |
| 3 | 102931/2024 | 11.12.2024 | CRLMC-4405/2024 | SIDHARTHA MISHRA | C.O. | COURT NO. 15 | Order Dtd. 2025-01-16 | | (Seat No-25) |
| 4 | 102940/2024 | 11.12.2024 | WP (C) - 30700/2024 | K C SWAIN | C.O. | COURT NO. 15 | | | (Seat No-25) |
| 5 | 102942/2024 | 11.12.2024 | ABLAPL-8525/2024 | A SAHOO | C.O. | COURT NO. 2 OLD | | BAIL-1 | (Seat No-4) |
| 6 | 102943/2024 | 11.12.2024 | WP (C) - 29358/2024 | A.K DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12-05 | | (Seat No-4) |
| 7 | 102946/2024 | 11.12.2024 | WP (C) - 23671/2024 | A.K DAS | C.O. | COURT NO. 6 | Order Dtd. 2024-12-05 | | (Seat No-4) |
| 8 | 102947/2024 | 11.12.2024 | BLAPL-12223/2024 | B B ROUT | C.O. | COURT NO. 6 | Order Dtd. 2024-12-09 | | (Seat No-4) |
| 9 | 102948/2024 | 11.12.2024 | WP (C) - 29399/2024 | A.K DAS | C.O. | COURT NO. 6 | Order Dtd. 2024-12-05 | | (Seat No-4) |
| 10 | 102949/2024 | 11.12.2024 | CRLMC-4550/2024 | RAMESH CHANDRA MAHARANA | C.O. | COURT NO. 6 | Order Dtd. 2024-12-07 | | (Seat No-4) |
| 11 | 102951/2024 | 11.12.2024 | WP (C) - 29443/2024 | M.R PATI | C.O. | COURT NO. 6 | Order Dtd. | | (Seat No-4) |

| | | | | | | | | | |
|----|-------------|------------|-----------------------|-------------------------|------|--------------|-----------------------|--------------------------------|---------------|
| | | | | | | | 2024-12-05 | | |
| 12 | 102952/2024 | 11.12.2024 | BLAPL-8518/2024 | RAMESH CHANDRA MAHARANA | C.O. | COURT NO. 6 | Order Dtd. 2024-12-05 | | (Seat No-4) |
| 13 | 102953/2024 | 11.12.2024 | WP (C) - 29853/2024 | R K ROUT | C.O. | COURT NO. 6 | Order Dtd. 2024-12-06 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-122) |
| 14 | 102954/2024 | 11.12.2024 | WP (C) - 30055/2024 | J BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2024-12-07 | | (Seat No-122) |
| 15 | 102956/2024 | 11.12.2024 | WP (C) - 20681/2024 | S K ROUT | C.O. | COURT NO. 6 | Order Dtd. 2024-12-03 | | (Seat No-122) |
| 16 | 102958/2024 | 11.12.2024 | CRLMC-4402/2024 | S N GAYA | C.O. | COURT NO. 15 | Order Dtd. 2025-01-20 | | (Seat No-122) |
| 17 | 102969/2024 | 11.12.2024 | WP (C) - 29989/2024 | B N SHADANGI | C.O. | COURT NO. 15 | | WRIT BRANCH-6 | (Seat No-26) |
| 18 | 102989/2024 | 11.12.2024 | WP (C) - 41573/2023 | S BISWAL | C.O. | COURT NO. 15 | Order Dtd. 2024-12-10 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-122) |
| 19 | 102992/2024 | 11.12.2024 | WP (C) - 41573/2023 | S P SAHOO | C.O. | COURT NO. 15 | Order Dtd. 2024-12-10 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-122) |
| 20 | 103000/2024 | 11.12.2024 | WPC (OAC) - 2131/2015 | RC MALLICK | C.O. | COURT NO. 15 | Order Dtd. 2024-12-04 | OA Branch | (Seat No-1) |
| 21 | 103001/2024 | 11.12.2024 | MACA-807/2018 | S SWAIN | C.O. | COURT NO. 15 | | MISC. APPEAL SEC. | (Seat No-7) |
| 22 | 103003/2024 | 11.12.2024 | FA-154/2002 | R K MOHAPATRA | C.O. | COURT NO. 15 | Order Dtd. 2024-12-06 | FIRST APPEAL | (Seat No-7) |
| 23 | 103004/2024 | 11.12.2024 | FA-156/2002 | R K MOHAPATRA | C.O. | COURT NO. 15 | Order Dtd. 2024-12-06 | FIRST APPEAL | (Seat No-7) |
| 24 | 103005/2024 | 11.12.2024 | FA-158/2002 | R K MOHAPATRA | C.O. | COURT NO. 15 | Order Dtd. 2024-12-06 | FIRST APPEAL | (Seat No-7) |
| 25 | 103006/2024 | 11.12.2024 | WP (C) - 9586/2020 | M R SAHOO | C.O. | COURT NO. 15 | Order Dtd. 2024-11- | WRIT BRANCH-2 | (Seat No-34) |

| | | | | | | | | | |
|----|-------------|------------|---------------------|---------------|------|--------------|-----------------------|-------------------|--------------|
| | | | | | | | 27 | | |
| 26 | 103007/2024 | 11.12.2024 | WP (C) - 31030/2021 | R K BARIK | C.O. | COURT NO. 15 | Order Dtd. 2024-11-29 | WRIT BRANCH-8 | (Seat No-42) |
| 27 | 103008/2024 | 11.12.2024 | WP (C) - 31031/2021 | R K BARIK | C.O. | COURT NO. 15 | Order Dtd. 2024-11-29 | WRIT BRANCH-8 | (Seat No-42) |
| 28 | 103009/2024 | 11.12.2024 | WP (C) - 31033/2021 | R K BARIK | C.O. | COURT NO. 15 | Order Dtd. 2024-11-29 | WRIT BRANCH-8 | (Seat No-42) |
| 29 | 103010/2024 | 11.12.2024 | WP (C) - 31035/2021 | R K BARIK | C.O. | COURT NO. 15 | Order Dtd. 2024-11-29 | WRIT BRANCH-8 | (Seat No-42) |
| 30 | 103011/2024 | 11.12.2024 | MACA-1122/2009 | J DEHURY | C.O. | COURT NO. 15 | Order Dtd. 2024-12-10 | MISC. APPEAL SEC. | (Seat No-6) |
| 31 | 103012/2024 | 11.12.2024 | FA-155/2002 | R K MOHAPATRA | C.O. | COURT NO. 15 | Order Dtd. 2024-12-06 | FIRST APPEAL | (Seat No-7) |
| 32 | 103013/2024 | 11.12.2024 | FA-157/2002 | R K MOHAPATRA | C.O. | COURT NO. 15 | Order Dtd. 2024-12-06 | FIRST APPEAL | (Seat No-7) |
| 33 | 103014/2024 | 11.12.2024 | FA-160/2002 | R K MOAHAPTA | C.O. | COURT NO. 15 | Order Dtd. 2024-12-06 | FIRST APPEAL | (Seat No-7) |
| 34 | 103015/2024 | 11.12.2024 | FA-159/2002 | R K MOHAPATRA | C.O. | COURT NO. 15 | Order Dtd. 2024-12-06 | FIRST APPEAL | (Seat No-7) |
| 35 | 103016/2024 | 11.12.2024 | FAO-151/2020 | D K MOHANTY | C.O. | COURT NO. 15 | Order Dtd. 2024-12-06 | MISC. APPEAL SEC. | (Seat No-9) |
| 36 | 103017/2024 | 11.12.2024 | WP (C) - 29448/2024 | H K MOHAPATRA | C.O. | COURT NO. 25 | Order Dtd. 9999-12-31 | | (Seat No-9) |
| 37 | 103019/2024 | 11.12.2024 | WP (C) - 6334/2016 | J. LENKA | C.O. | COURT NO. 25 | Order Dtd. 2024-12-09 | WRIT BRANCH-6 | (Seat No-36) |
| 38 | 103020/2024 | 11.12.2024 | WP (C) - 29571/2024 | G D MALLICK | C.O. | COURT NO. 25 | Order Dtd. 2024-12-10 | | (Seat No-36) |
| 39 | 103021/2024 | 11.12.2024 | WP (C) - 30133/2024 | D K MOHANTY | C.O. | COURT NO. | Order Dtd. | WRIT BRANCH-5 | (Seat No- |

| | | | | | | | | | |
|----|-------------|------------|---------------------|---------------|------|--------------|-----------------------|-------------------|--------------|
| | | | | | | 25 | 2024-12-10 | | 32) |
| 40 | 103022/2024 | 11.12.2024 | WP (C) - 29378/2024 | B R SENAPATI | C.O. | COURT NO. 25 | Order Dtd. 2024-12-10 | | (Seat No-32) |
| 41 | 103023/2024 | 11.12.2024 | WP (C) - 28407/2024 | B R SENAPATI | C.O. | COURT NO. 25 | Order Dtd. 2024-12-10 | | (Seat No-32) |
| 42 | 103025/2024 | 11.12.2024 | WP (C) - 28698/2024 | B R SENAPATI | C.O. | COURT NO. 25 | Order Dtd. 2024-12-10 | | (Seat No-32) |
| 43 | 103026/2024 | 11.12.2024 | WP (C) - 29963/2024 | S K PRADHAN | C.O. | COURT NO. 25 | Order Dtd. 2024-12-10 | | (Seat No-32) |
| 44 | 103027/2024 | 11.12.2024 | WP (C) - 30117/2024 | D K MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2024-12-10 | WRIT BRANCH-6 | (Seat No-26) |
| 45 | 103028/2024 | 11.12.2024 | WP (C) - 14386/2024 | P K MISHRA | C.O. | COURT NO. 25 | Order Dtd. 2024-12-09 | WRIT BRANCH-6 | (Seat No-36) |
| 46 | 103029/2024 | 11.12.2024 | CRLREV-1229/2007 | S N GAYA | C.O. | COURT NO. 25 | Order Dtd. 2024-12-06 | CRIMINAL REVISION | (Seat No-4) |
| 47 | 103030/2024 | 11.12.2024 | WP (C) - 31030/2024 | P. K. MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2024-12-10 | WRIT BRANCH-1 | (Seat No-1) |
| 48 | 103031/2024 | 11.12.2024 | WP (C) - 28382/2024 | G D MALLICK | C.O. | COURT NO. 25 | Order Dtd. 2024-12-10 | | (Seat No-1) |
| 49 | 103032/2024 | 11.12.2024 | WP (C) - 31031/2024 | P. K. MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2024-12-10 | WRIT BRANCH-3 | (Seat No-28) |
| 50 | 103033/2024 | 11.12.2024 | WP (C) - 29103/2024 | G D MALLICK | C.O. | COURT NO. 25 | Order Dtd. 2024-12-10 | | (Seat No-28) |
| 51 | 103034/2024 | 11.12.2024 | WP (C) - 28385/2024 | P K DAS | C.O. | COURT NO. 25 | Order Dtd. 2024-12-10 | | (Seat No-28) |
| 52 | 103035/2024 | 11.12.2024 | WP (C) - 22028/2024 | B. B. RAY | C.O. | COURT NO. 23 | Order Dtd. 2024-09-13 | | (Seat No-28) |
| 53 | 103036/2024 | 11.12.2024 | WP (C) - | B R SENAPATI | C.O. | COURT | Order | | (Seat |

| | | | | | | | | | |
|----|-------------|------------|------------------------|---------------------------|------|--------------------|-----------------------------|------------------|---------------------|
| | | | 29307/2024 | | | NO. 23 | Dtd. 2024-12-10 | | No- 28) |
| 54 | 103037/2024 | 11.12.2024 | WP (C) - 30998/2024 | S. NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | WRIT BRANCH-2 | (Seat No-8) |
| 55 | 103038/2024 | 11.12.2024 | WP (C) - 28610/2024 | B R SENAPATI | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | | (Seat No-8) |
| 56 | 103039/2024 | 11.12.2024 | WP (C) - 30995/2024 | S. NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | WRIT BRANCH-5 | (Seat No- 32) |
| 57 | 103040/2024 | 11.12.2024 | WP (C) - 20102/2024 | B. K. MOHARANA | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | | (Seat No- 32) |
| 58 | 103041/2024 | 11.12.2024 | WP (C) - 29058/2024 | S K BISWAL | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | | (Seat No- 32) |
| 59 | 103043/2024 | 11.12.2024 | WP (C) - 19296/2024 | B. K. MOHARANA | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | | (Seat No- 32) |
| 60 | 103044/2024 | 11.12.2024 | WP (C) - 28767/2024 | G D MALLICK | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | | (Seat No- 32) |
| 61 | 103045/2024 | 11.12.2024 | WP (C) - 31113/2024 | M. B. SMRUTIRANJAN | C.O. | COURT NO. 23 | Order Dtd. 2025-02-10 | | (Seat No- 32) |
| 62 | 103046/2024 | 11.12.2024 | WP (C) - 21219/2024 | S DASH | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | | (Seat No- 32) |
| 63 | 103047/2024 | 11.12.2024 | CRLMC- 3485/2024 | B. N. SAHU | C.O. | COURT NO. 23 | Order Dtd. 2024-12-07 | | (Seat No- 32) |
| 64 | 103048/2024 | 11.12.2024 | WP (C) - 27368/2023 | S DASH | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | WRIT BRANCH-6 | (Seat No- 25) |
| 65 | 103050/2024 | 11.12.2024 | BLAPL- 12262/2024 | MANOJ KUMAR PANI | C.O. | COURT NO. 23 | Order Dtd. 2024-12-09 | | (Seat No- 25) |
| 66 | 103052/2024 | 11.12.2024 | BLAPL- 12209/2024 | SANJIB KUMAR BHANJADEO | C.O. | COURT NO. 23 | Order Dtd. 2024-12-09 | | (Seat No- 25) |

| | | | | | | | | | |
|----|-------------|------------|---------------------|-------------------|------|--------------|-----------------------|-------------------|--------------|
| 67 | 103053/2024 | 11.12.2024 | BLAPL-12226/2024 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 23 | Order Dtd. 2024-12-09 | | (Seat No-25) |
| 68 | 103056/2024 | 11.12.2024 | CRLMC-3485/2024 | B. N. SAHU | C.O. | COURT NO. 23 | Order Dtd. 2024-12-07 | | (Seat No-25) |
| 69 | 103057/2024 | 11.12.2024 | WP (C) - 9568/2017 | N R PANDA | C.O. | COURT NO. 23 | Order Dtd. 2024-11-22 | WRIT BRANCH-8 | (Seat No-39) |
| 70 | 103058/2024 | 11.12.2024 | CRLREV-4/2020 | A MALLICK | C.O. | COURT NO. 23 | Order Dtd. 2024-11-22 | CRIMINAL REVISION | (Seat No-3) |
| 71 | 103059/2024 | 11.12.2024 | CRLREV-4/2020 | S K DAS | C.O. | COURT NO. 23 | Order Dtd. 2024-11-22 | CRIMINAL REVISION | (Seat No-3) |
| 72 | 103060/2024 | 11.12.2024 | WP (C) - 14477/2015 | G C JENA | C.O. | COURT NO. 23 | Order Dtd. 2024-11-22 | WRIT BRANCH-3 | (Seat No-28) |
| 73 | 103061/2024 | 11.12.2024 | BLAPL-12253/2024 | S.R.PATNAIK | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | | (Seat No-28) |
| 74 | 103062/2024 | 11.12.2024 | WP (C) - 11477/2015 | B BARIK | C.O. | COURT NO. 23 | Order Dtd. 2018-07-23 | | (Seat No-28) |
| 75 | 103063/2024 | 11.12.2024 | BLAPL-12252/2024 | S.DAS | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | BAIL-2 | (Seat No-12) |
| 76 | 103064/2024 | 11.12.2024 | BLAPL-12248/2024 | T.K.MISHRA | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | | (Seat No-12) |
| 77 | 103065/2024 | 11.12.2024 | WP (C) - 2288/2019 | P CH DAS | C.O. | COURT NO. 23 | Order Dtd. 2024-11-22 | WRIT BRANCH-3 | (Seat No-28) |
| 78 | 103066/2024 | 11.12.2024 | BLAPL-12233/2024 | S.CHOUDHURY | C.O. | COURT NO. 23 | Order Dtd. 2024-12-09 | BAIL-2 | (Seat No-11) |
| 79 | 103067/2024 | 11.12.2024 | WP (C) - 35807/2020 | P K RATH | C.O. | COURT NO. 23 | Order Dtd. 2024-11-22 | WRIT BRANCH-8 | (Seat No-39) |
| 80 | 103068/2024 | 11.12.2024 | BLAPL-11197/2024 | K.C.TRIPATHY | C.O. | COURT NO. 21 | Order Dtd. 2025-01- | | (Seat No-39) |

| | | | | | | | | | |
|----|-------------|------------|---------------------|---------------|------|--------------|-----------------------|---------------|--------------|
| | | | | | | | 17 | | |
| 81 | 103069/2024 | 11.12.2024 | BLAPL-10732/2024 | S.K.BHANJADEO | C.O. | COURT NO. 21 | | | (Seat No-39) |
| 82 | 103070/2024 | 11.12.2024 | WP (C) - 35807/2020 | D SAMAL | C.O. | COURT NO. 21 | Order Dtd. 2024-11-22 | WRIT BRANCH-8 | (Seat No-39) |
| 83 | 103071/2024 | 11.12.2024 | BLAPL-10323/2024 | G.S.MOHANTY | C.O. | COURT NO. 21 | Order Dtd. 2024-12-10 | | (Seat No-39) |
| 84 | 103072/2024 | 11.12.2024 | WP (C) - 9663/2018 | B SINGH | C.O. | COURT NO. 21 | Order Dtd. 2024-11-22 | WRIT BRANCH-6 | (Seat No-26) |
| 85 | 103073/2024 | 11.12.2024 | BLAPL-9091/2024 | D.SAMAL | C.O. | COURT NO. 21 | Order Dtd. 2024-12-10 | | (Seat No-26) |
| 86 | 103074/2024 | 11.12.2024 | WP (C) - 624/2020 | P K MOHANTY | C.O. | COURT NO. 21 | Order Dtd. 2024-11-22 | WRIT BRANCH-6 | (Seat No-36) |
| 87 | 103075/2024 | 11.12.2024 | BLAPL-10305/2024 | B.R.MOHANTY | C.O. | COURT NO. 21 | Order Dtd. 2024-12-10 | BAIL-2 | (Seat No-8) |
| 88 | 103077/2024 | 11.12.2024 | WP (C) - 624/2020 | T SWAIN | C.O. | COURT NO. 21 | Order Dtd. 2024-11-22 | WRIT BRANCH-6 | (Seat No-36) |
| 89 | 103078/2024 | 11.12.2024 | BLAPL-10311/2024 | M.D.BISWAL | C.O. | COURT NO. 21 | Order Dtd. 2024-12-10 | BAIL-2 | (Seat No-8) |
| 90 | 103079/2024 | 11.12.2024 | WP (C) - 2961/2017 | P K DASH | C.O. | COURT NO. 21 | Order Dtd. 2024-11-22 | WRIT BRANCH-4 | (Seat No-38) |
| 91 | 103080/2024 | 11.12.2024 | BLAPL-10315/2024 | M.D.BISWAL | C.O. | COURT NO. 21 | Order Dtd. 2024-12-09 | | (Seat No-38) |
| 92 | 103081/2024 | 11.12.2024 | WP (C) - 10115/2024 | M K NAYAK | C.O. | COURT NO. 6 | Order Dtd. 2024-11-06 | WRIT BRANCH-6 | (Seat No-36) |
| 93 | 103082/2024 | 11.12.2024 | BLAPL-8084/2024 | S.CHOUDHURY | C.O. | COURT NO. 6 | Order Dtd. 2024-12-09 | | (Seat No-36) |
| 94 | 103083/2024 | 11.12.2024 | WP (C) - 15799/2024 | G C JENA | C.O. | COURT NO. 6 | Order Dtd. 2024-11- | WRIT BRANCH-6 | (Seat No-16) |

| | | | | | | | | | |
|-----|-------------|------------|------------------------|---------------------|------|-----------------------|---------------------------------|------------------|---------------------|
| | | | | | | | 25 | | |
| 95 | 103084/2024 | 11.12.2024 | WP (C) - 15799/2024 | S GUPTA | C.O. | COURT NO. 6 | Order Dtd. 2024-11- 25 | WRIT BRANCH-6 | (Seat No- 16) |
| 96 | 103085/2024 | 11.12.2024 | ABLAPL- 13760/2024 | A. MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2024-12- 06 | | (Seat No- 16) |
| 97 | 103086/2024 | 11.12.2024 | ABLAPL- 13756/2024 | A MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2024-12- 06 | | (Seat No- 16) |
| 98 | 103087/2024 | 11.12.2024 | ABLAPL- 13755/2024 | A MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2024-12- 06 | | (Seat No- 16) |
| 99 | 103088/2024 | 11.12.2024 | ABLAPL- 13797/2024 | M.N MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2024-12- 06 | BAIL-1 | (Seat No-2) |
| 100 | 103089/2024 | 11.12.2024 | CRLMC- 4531/2024 | JUDHISTHIR SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2024-12- 07 | | (Seat No-2) |
| 101 | 103090/2024 | 11.12.2024 | WP (C) - 30800/2024 | MANOJ KUMAR PANI | C.O. | COURT NO. 12 | Order Dtd. 2024-12- 07 | WRIT BRANCH-3 | (Seat No- 11) |
| 102 | 103091/2024 | 11.12.2024 | BLAPL- 4578/2024 | MANOJ KUMAR PANI | C.O. | COURT NO. 12 | Order Dtd. 2024-12- 09 | BAIL-1 | (Seat No-3) |
| 103 | 103092/2024 | 11.12.2024 | CRLMC- 2525/2024 | J P KAR | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-01- 20 | CRIMINAL MISC | (Seat No-6) |
| 104 | 103093/2024 | 11.12.2024 | CRLMC- 5208/2023 | R K MALLICK | C.O. | COURT NO. 15 | Order Dtd. 2025-01- 17 | CRIMINAL MISC | (Seat No-5) |
| 105 | 103094/2024 | 11.12.2024 | CRLMC- 114/2022 | S SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2025-01- 28 | CRIMINAL MISC | (Seat No-5) |
| 106 | 103095/2024 | 11.12.2024 | WP (C) - 29370/2024 | K.K.NATH | C.O. | COURT NO. 16 | Order Dtd. 2025-01- 13 | | (Seat No-5) |
| 107 | 103096/2024 | 11.12.2024 | WP (C) - 30672/2024 | L.D.SAHOO | C.O. | COURT NO. 16 | Order Dtd. 2024-12- 09 | WRIT BRANCH-3 | (Seat No- 28) |
| 108 | 103097/2024 | 11.12.2024 | WP (C) - 29589/2024 | R. K. BARIK | C.O. | COURT NO. | Order Dtd. | | (Seat No- |

| | | | | | | | | | |
|-----|-------------|------------|---------------------|---------------|------|--------------|-----------------------|---------------|--------------|
| | | | | | | 12 | 2025-01-02 | | 28) |
| 109 | 103098/2024 | 11.12.2024 | WP (C) - 28483/2024 | S.BARIK | C.O. | COURT NO. 12 | Order Dtd. 2024-12-09 | | (Seat No-28) |
| 110 | 103099/2024 | 11.12.2024 | WP (C) - 29318/2024 | J. MOHAPATRA | C.O. | COURT NO. 12 | Order Dtd. 2024-12-06 | | (Seat No-28) |
| 111 | 103100/2024 | 11.12.2024 | WP (C) - 31070/2024 | A. MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2025-01-21 | WRIT BRANCH-3 | (Seat No-33) |
| 112 | 103101/2024 | 11.12.2024 | WP (C) - 30454/2024 | M.PANDA | C.O. | COURT NO. 23 | Order Dtd. 2024-12-09 | WRIT BRANCH-6 | (Seat No-26) |
| 113 | 103102/2024 | 11.12.2024 | WP (C) - 29658/2024 | H. K. PATRA | C.O. | COURT NO. 23 | Order Dtd. 2024-12-10 | | (Seat No-26) |
| 114 | 103103/2024 | 11.12.2024 | WP (C) - 30607/2024 | A.K.BISWAL | C.O. | COURT NO. 23 | Order Dtd. 2024-12-09 | WRIT BRANCH-5 | (Seat No-22) |
| 115 | 103104/2024 | 11.12.2024 | WP (C) - 28522/2024 | S. SINGH | C.O. | COURT NO. 23 | Order Dtd. 2024-11-22 | | (Seat No-22) |
| 116 | 103105/2024 | 11.12.2024 | WP (C) - 29202/2024 | J. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2024-12-09 | | (Seat No-22) |
| 117 | 103106/2024 | 11.12.2024 | WP (C) - 30790/2024 | KSHITISH | C.O. | COURT NO. 23 | Order Dtd. 2024-12-09 | WRIT BRANCH-6 | (Seat No-25) |
| 118 | 103107/2024 | 11.12.2024 | WP (C) - 29597/2024 | P.MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2024-12-09 | | (Seat No-25) |
| 119 | 103108/2024 | 11.12.2024 | WP (C) - 30324/2024 | H. S. PAIKRAY | C.O. | COURT NO. 10 | Order Dtd. 2025-01-20 | WRIT BRANCH-7 | (Seat No-48) |
| 120 | 103109/2024 | 11.12.2024 | WP (C) - 30240/2024 | D.P.SWAIN | C.O. | COURT NO. 10 | Order Dtd. 2024-12-09 | | (Seat No-48) |
| 121 | 103111/2024 | 11.12.2024 | WP (C) - 30699/2024 | L. ACHARI | C.O. | COURT NO. 10 | Order Dtd. 2024-12-09 | WRIT BRANCH-2 | (Seat No-8) |
| 122 | 103112/2024 | 11.12.2024 | WP (C) - | S.K.PRADHAN | C.O. | COURT | Order | | (Seat |

| | | | | | | | | | |
|-----|-------------|------------|------------------------|--------------|------|--------------------|---------------------------------|------------------|---------------------|
| | | | 30330/2024 | | | NO. 10 | Dtd. 9999-12- 31 | | No-8) |
| 123 | 103113/2024 | 11.12.2024 | WP (C) - 30701/2024 | L. ACHARI | C.O. | COURT NO. 10 | Order Dtd. 2024-12- 09 | | (Seat No-8) |
| 124 | 103114/2024 | 11.12.2024 | WP (C) - 29232/2024 | M.NAYAK | C.O. | COURT NO. 10 | Order Dtd. 2024-12- 09 | | (Seat No-8) |
| 125 | 103115/2024 | 11.12.2024 | WP (C) - 29761/2024 | P. K. MISHRA | C.O. | COURT NO. 10 | Order Dtd. 2024-12- 09 | WRIT BRANCH-4 | (Seat No- 19) |
| 126 | 103116/2024 | 11.12.2024 | WP (C) - 23731/2024 | P.K.LENKA | C.O. | COURT NO. 10 | Order Dtd. 2024-12- 02 | | (Seat No- 19) |
| 127 | 103117/2024 | 11.12.2024 | WP (C) - 29547/2024 | P. R. MISHRA | C.O. | COURT NO. 10 | Order Dtd. 2024-12- 07 | | (Seat No- 19) |
| 128 | 103118/2024 | 11.12.2024 | WP (C) - 27823/2024 | S.DAS | C.O. | COURT NO. 10 | Order Dtd. 2024-12- 09 | | (Seat No- 19) |
| 129 | 103119/2024 | 11.12.2024 | WP (C) - 27875/2024 | J. P. KAR | C.O. | COURT NO. 6 | Order Dtd. 2024-11- 18 | | (Seat No- 19) |
| 130 | 103120/2024 | 11.12.2024 | WP (C) - 20681/2024 | G. N. SETHI | C.O. | COURT NO. 6 | Order Dtd. 2024-12- 03 | | (Seat No- 19) |
| 131 | 103121/2024 | 11.12.2024 | WP (C) - 17492/2024 | R. K. DEHURY | C.O. | COURT NO. 7 | Order Dtd. 2025-01- 06 | | (Seat No- 19) |
| 132 | 103122/2024 | 11.12.2024 | WP (C) - 28522/2024 | S. K. SINGH | C.O. | COURT NO. 7 | Order Dtd. 2024-11- 22 | | (Seat No- 19) |
| 133 | 103125/2024 | 11.12.2024 | WP (C) - 25887/2024 | D JENA | C.O. | COURT NO. 7 | Order Dtd. 2024-12- 10 | | (Seat No- 19) |
| 134 | 103126/2024 | 11.12.2024 | WP (C) - 29329/2024 | T K NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-12- 10 | | (Seat No- 19) |
| 135 | 103127/2024 | 11.12.2024 | WP (C) - 29329/2024 | T K NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-12- 10 | | (Seat No- 19) |

| | | | | | | | | | |
|-----|-------------|------------|------------------------|---------------------|------|--------------------|-------------------------------------|---|----------------------|
| 136 | 103128/2024 | 11.12.2024 | WP (C) - 31028/2024 | A T NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2025-01- 03 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No- 101) |
| 137 | 103129/2024 | 11.12.2024 | WP (C) - 31020/2024 | T K NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2025-01- 03 | | (Seat No- 101) |
| 138 | 103130/2024 | 11.12.2024 | WP (C) - 30577/2024 | T K NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2024-12- 10 | WRIT BRANCH-4 | (Seat No- 38) |
| 139 | 103131/2024 | 11.12.2024 | WP (C) - 30633/2024 | D K SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2025-01- 10 | WRIT BRANCH-1 | (Seat No- 31) |
| 140 | 103132/2024 | 11.12.2024 | WP (C) - 30080/2024 | B K PANDA | C.O. | COURT NO. 1 | Order Dtd. 2024-12- 10 | WRIT BRANCH-7 | (Seat No- 48) |
| 141 | 103134/2024 | 11.12.2024 | WP (C) - 30050/2024 | T K NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2024-12- 10 | | (Seat No- 48) |
| 142 | 103136/2024 | 11.12.2024 | WP (C) - 30050/2024 | B K PANDA | C.O. | COURT NO. 1 | Order Dtd. 2024-12- 10 | | (Seat No- 48) |
| 143 | 103140/2024 | 11.12.2024 | RSA- 369/2014 | T BAG | C.O. | COURT NO. 12 | Order Dtd. 2024-11- 22 | SECOND APPEAL | (Seat No-3) |
| 144 | 103141/2024 | 11.12.2024 | WP (C) - 25216/2022 | SIDHARTHA MISHRA | C.O. | COURT NO. 12 | Order Dtd. 2024-11- 18 | WRIT BRANCH-2 | (Seat No-7) |
| 145 | 103142/2024 | 11.12.2024 | WP (C) - 25216/2022 | SIDHARTHA MISHRA | C.O. | COURT NO. 12 | Order Dtd. 2024-11- 18 | WRIT BRANCH-2 | (Seat No-7) |
| 146 | 103144/2024 | 11.12.2024 | WP (C) - 26469/2024 | A K MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2024-12- 13 | | (Seat No-7) |
| 147 | 103146/2024 | 11.12.2024 | WP (C) - 9568/2017 | S.P.DHAL | C.O. | COURT NO. 25 | Judgement Dtd. 2024-11- 22 | WRIT BRANCH-8 | (Seat No- 39) |
| 148 | 103147/2024 | 11.12.2024 | WP (C) - 35634/2020 | S.GUPTA | C.O. | COURT NO. 25 | Order Dtd. 2024-12- 09 | WRIT BRANCH-6 | (Seat No- 26) |
| 149 | 103148/2024 | 11.12.2024 | WP (C) - 35670/2020 | S.GUPTA | C.O. | COURT NO. 25 | Order Dtd. 2024-12- | WRIT BRANCH-6 | (Seat No- 26) |

| | | | | | | | | | |
|-----|-------------|------------|------------------------|---------------|------|-----------------------|---------------------------------|------------------|---------------------|
| | | | | | | | 09 | | |
| 150 | 103149/2024 | 11.12.2024 | WP (C) - 35672/2020 | S.GUPTA | C.O. | COURT NO. 25 | Order Dtd. 2024-12- 09 | WRIT BRANCH-6 | (Seat No- 26) |
| 151 | 103150/2024 | 11.12.2024 | WP (C) - 30476/2024 | N.K.ROUT | C.O. | COURT NO. 25 | Order Dtd. 9999-12- 31 | | (Seat No- 26) |
| 152 | 103151/2024 | 11.12.2024 | WP (C) - 16915/2019 | S.GUPTA | C.O. | COURT NO. 25 | Order Dtd. 2024-12- 09 | WRIT BRANCH-1 | (Seat No- 30) |
| 153 | 103152/2024 | 11.12.2024 | WP (C) - 16917/2019 | S.GUPTA | C.O. | COURT NO. 25 | Order Dtd. 2024-12- 09 | WRIT BRANCH-1 | (Seat No- 30) |
| 154 | 103153/2024 | 11.12.2024 | WP (C) - 35673/2020 | S.GUPTA | C.O. | COURT NO. 25 | Order Dtd. 2024-12- 09 | WRIT BRANCH-6 | (Seat No- 26) |
| 155 | 103154/2024 | 11.12.2024 | WP (C) - 35637/2020 | S.GUPTA | C.O. | COURT NO. 25 | Order Dtd. 2024-12- 09 | WRIT BRANCH-6 | (Seat No- 26) |
| 156 | 103155/2024 | 11.12.2024 | WP (C) - 7947/2024 | B.K.SWAIN | C.O. | COURT NO. 25 | Order Dtd. 2024-12- 03 | WRIT BRANCH-5 | (Seat No- 20) |
| 157 | 103158/2024 | 11.12.2024 | WP (C) - 29182/2024 | J.P.KAR | C.O. | COURT NO. 25 | Order Dtd. 2024-12- 10 | | (Seat No- 20) |
| 158 | 103160/2024 | 11.12.2024 | ABLAPL- 13422/2024 | B. TRIPATHY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12- 02 | | (Seat No- 20) |
| 159 | 103163/2024 | 11.12.2024 | WP (C) - 30671/2024 | S P MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12- 10 | WRIT BRANCH-4 | (Seat No- 38) |
| 160 | 103164/2024 | 11.12.2024 | WP (C) - 35728/2022 | S P SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2025-02- 11 | WRIT BRANCH-5 | (Seat No- 47) |
| 161 | 103168/2024 | 11.12.2024 | WP (C) - 28314/2024 | M. NAYAK | C.O. | COURT NO. 10 | Order Dtd. 2025-01- 21 | | (Seat No- 47) |
| 162 | 103169/2024 | 11.12.2024 | WP (C) - 27748/2024 | R. K. MOHANTY | C.O. | COURT NO. 10 | Order Dtd. 2024-12- 10 | | (Seat No- 47) |
| 163 | 103170/2024 | 11.12.2024 | WP (C) - 31061/2024 | P. K. DALAI | C.O. | COURT NO. | Order Dtd. | | (Seat No- |

| | | | | | | | | | |
|-----|-------------|------------|---------------------|--------------|------|--------------|-----------------------|--------------------------------|---------------|
| | | | | | | 10 | 2024-12-10 | | 47) |
| 164 | 103171/2024 | 11.12.2024 | WP (C) - 30784/2024 | B. DAS | C.O. | COURT NO. 10 | Order Dtd. 2025-01-21 | WRIT BRANCH-2 | (Seat No-45) |
| 165 | 103172/2024 | 11.12.2024 | WP (C) - 30668/2024 | B. K. SINGH | C.O. | COURT NO. 10 | Order Dtd. 2024-12-10 | | (Seat No-45) |
| 166 | 103173/2024 | 11.12.2024 | WP (C) - 30555/2024 | C. R. SWAIN | C.O. | COURT NO. 10 | Order Dtd. 2024-12-10 | | (Seat No-45) |
| 167 | 103174/2024 | 11.12.2024 | WP (C) - 30544/2024 | B. K. SINGH | C.O. | COURT NO. 10 | Order Dtd. 2024-12-10 | WRIT BRANCH-4 | (Seat No-38) |
| 168 | 103175/2024 | 11.12.2024 | WP (C) - 30378/2024 | S. K. BISWAL | C.O. | COURT NO. 10 | Order Dtd. 2024-12-10 | | (Seat No-38) |
| 169 | 103176/2024 | 11.12.2024 | WP (C) - 30284/2024 | S. K. BISWAL | C.O. | COURT NO. 10 | Order Dtd. 2024-12-10 | WRIT BRANCH-1 | (Seat No-31) |
| 170 | 103177/2024 | 11.12.2024 | WP (C) - 29575/2024 | K. C. PANDA | C.O. | COURT NO. 10 | Order Dtd. 2024-12-10 | | (Seat No-31) |
| 171 | 103178/2024 | 11.12.2024 | WP (C) - 30816/2024 | B. SAMAL | C.O. | COURT NO. 10 | Order Dtd. 2024-12-10 | WRIT BRANCH-2 | (Seat No-45) |
| 172 | 103180/2024 | 11.12.2024 | WP (C) - 30751/2024 | S. M. SINGH | C.O. | COURT NO. 10 | Order Dtd. 2024-12-10 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-123) |
| 173 | 103181/2024 | 11.12.2024 | WP (C) - 30748/2024 | S. M. SINGH | C.O. | COURT NO. 10 | Order Dtd. 2024-12-10 | | (Seat No-123) |
| 174 | 103182/2024 | 11.12.2024 | WP (C) - 29162/2024 | B.K.SETH | C.O. | COURT NO. 10 | Order Dtd. 2024-12-10 | | (Seat No-123) |
| 175 | 103183/2024 | 11.12.2024 | WP (C) - 29145/2024 | S. BISWAL | C.O. | COURT NO. 10 | Order Dtd. 2024-12-10 | | (Seat No-123) |
| 176 | 103184/2024 | 11.12.2024 | WP (C) - 29213/2024 | S. BISWAL | C.O. | COURT NO. 14 | Order Dtd. 2024-12-06 | | (Seat No-123) |
| 177 | 103185/2024 | 11.12.2024 | WP (C) - | S. BISWAL | C.O. | COURT | Order | | (Seat |

| | | | | | | | | | |
|-----|-------------|------------|---------------------|------------------------|------|-----------------|-----------------------|-------------------|--------------|
| | | | 29325/2024 | | | NO. 14 | Dtd. 2024-12-06 | | No-123) |
| 178 | 103186/2024 | 11.12.2024 | WP (C) - 30754/2024 | S. M. SINGH | C.O. | COURT NO. 14 | Order Dtd. 2024-12-10 | WRIT BRANCH-4 | (Seat No-38) |
| 179 | 103187/2024 | 11.12.2024 | WP (C) - 25798/2024 | P.K.PANI | C.O. | COURT NO. 14 | Order Dtd. 2024-12-07 | | (Seat No-38) |
| 180 | 103188/2024 | 11.12.2024 | BLAPL-8458/2024 | ANIL SAHOO | C.O. | COURT NO. 14 | Order Dtd. 2024-12-10 | BAIL-1 | (Seat No-6) |
| 181 | 103189/2024 | 11.12.2024 | ABLAPL-12023/2024 | B.P RATH | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12-06 | | (Seat No-6) |
| 182 | 103190/2024 | 11.12.2024 | WP (C) - 2961/2017 | P.K.DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-11-22 | WRIT BRANCH-4 | (Seat No-38) |
| 183 | 103191/2024 | 11.12.2024 | ABLAPL-13794/2024 | DILLIP SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12-06 | | (Seat No-38) |
| 184 | 103193/2024 | 11.12.2024 | ABLAPL-13855/2024 | BISWOJEET LENKA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12-11 | | (Seat No-38) |
| 185 | 103194/2024 | 11.12.2024 | ABLAPL-13807/2024 | T. R. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12-11 | | (Seat No-38) |
| 186 | 103195/2024 | 11.12.2024 | ABLAPL-13807/2024 | S. BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12-11 | | (Seat No-38) |
| 187 | 103196/2024 | 11.12.2024 | ABLAPL-2983/2024 | PRASANTA KUMAR ROUTRAY | C.O. | COURT NO. 2 | Order Dtd. 2024-12-07 | | (Seat No-38) |
| 188 | 103197/2024 | 11.12.2024 | BLAPL-2063/2024 | SURENDRA DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12-11 | | (Seat No-38) |
| 189 | 103198/2024 | 11.12.2024 | MACA-879/2018 | A. K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12-07 | MISC. APPEAL SEC. | (Seat No-7) |
| 190 | 103199/2024 | 11.12.2024 | BLAPL-9212/2024 | M. NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12-10 | | (Seat No-7) |

| | | | | | | | | | |
|-----|-------------|------------|----------------------|--------------------|---------|-----------------|-----------------------|---------------|--------------|
| 191 | 103200/2024 | 11.12.2024 | BLAPL-9267/2024 | B.B MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12-10 | | (Seat No-7) |
| 192 | 103201/2024 | 11.12.2024 | BLAPL-9585/2024 | MITHUN DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12-10 | BAIL-2 | (Seat No-8) |
| 193 | 103202/2024 | 11.12.2024 | BLAPL-9595/2024 | CHINTU SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12-10 | | (Seat No-8) |
| 194 | 102926/2024 | 11.12.2024 | WP (C) - 24691/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-12-02 | | (Seat No-8) |
| 195 | 102927/2024 | 11.12.2024 | WPC (OAC) - 229/2019 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-06-28 | OA Branch | (Seat No-1) |
| 196 | 102928/2024 | 11.12.2024 | WP (C) - 792/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-11-30 | WRIT BRANCH-6 | (Seat No-36) |
| 197 | 102929/2024 | 11.12.2024 | CMP-939/2024 | MANASH RANJAN BAUG | GENERAL | | Order Dtd. 2024-09-06 | | (Seat No-36) |
| 198 | 102933/2024 | 11.12.2024 | WP (C) - 10189/2021 | PRATIMA NAYAK | GENERAL | | Order Dtd. 2021-03-23 | WRIT BRANCH-1 | (Seat No-3) |
| 199 | 102962/2024 | 11.12.2024 | WP (C) - 9469/2021 | PRATIMA NAYAK | GENERAL | | Order Dtd. 2022-08-05 | WRIT BRANCH-8 | (Seat No-40) |
| 200 | 102964/2024 | 11.12.2024 | WP (C) - 9459/2021 | PRATIMA NAYAK | GENERAL | | Order Dtd. 2022-08-05 | WRIT BRANCH-8 | (Seat No-40) |
| 201 | 102967/2024 | 11.12.2024 | WP (C) - 9462/2021 | PRATIMA NAYAK | GENERAL | | Order Dtd. 2022-08-05 | WRIT BRANCH-8 | (Seat No-40) |
| 202 | 102972/2024 | 11.12.2024 | WP (C) - 9463/2021 | PRATIMA NAYAK | GENERAL | | Order Dtd. 2022-08-05 | WRIT BRANCH-8 | (Seat No-40) |
| 203 | 102975/2024 | 11.12.2024 | WP (C) - 9466/2021 | PRATIMA NAYAK | GENERAL | | Order Dtd. 2022-08-05 | WRIT BRANCH-8 | (Seat No-40) |
| 204 | 102988/2024 | 11.12.2024 | BLAPL-2101/2024 | M. BALAJI RAO | GENERAL | | Order Dtd. 2024-11- | | (Seat No-40) |

| | | | | | | | | | |
|-----|-------------|------------|-----------------------|-----------------------|---------|--|-----------------------|---------------|--------------|
| | | | | | | | 22 | | |
| 205 | 102995/2024 | 11.12.2024 | BLAPL-2102/2024 | M. BALAJI RAO | GENERAL | | Order Dtd. 2024-11-22 | | (Seat No-40) |
| 206 | 103002/2024 | 11.12.2024 | BLAPL-1967/2024 | M. BALAJI RAO | GENERAL | | Order Dtd. 2024-11-22 | | (Seat No-40) |
| 207 | 103018/2024 | 11.12.2024 | BLAPL-8599/2024 | DEBASIS MISHRA | GENERAL | | Order Dtd. 2024-12-10 | BAIL-1 | (Seat No-3) |
| 208 | 103024/2024 | 11.12.2024 | ABLAPL-13746/2024 | SANJAYA KUMAR PATRI | GENERAL | | Order Dtd. 2024-12-06 | BAIL-2 | (Seat No-18) |
| 209 | 103042/2024 | 11.12.2024 | ABLAPL-3079/2024 | LAXMIKANTA TRIPATHY | GENERAL | | Entire Order | BAIL-1 | (Seat No-2) |
| 210 | 103076/2024 | 11.12.2024 | BLAPL-8167/2024 | KHUSBU PANIGRAHI | GENERAL | | Order Dtd. 2024-12-09 | | (Seat No-2) |
| 211 | 103124/2024 | 11.12.2024 | CRLMC-4822/2023 | RAJENDRA NARAYAN ROUT | GENERAL | | Order Dtd. 2024-12-11 | CRIMINAL MISC | (Seat No-7) |
| 212 | 103133/2024 | 11.12.2024 | BLAPL-9226/2024 | RAJENDRA NARAYAN ROUT | GENERAL | | Order Dtd. 2024-12-10 | | (Seat No-7) |
| 213 | 103135/2024 | 11.12.2024 | WP (C) - 6334/2016 | RADHARAMAN DAS NAYAK | GENERAL | | Order Dtd. 2024-12-09 | WRIT BRANCH-6 | (Seat No-36) |
| 214 | 103137/2024 | 11.12.2024 | WP (C) - 36944/2020 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2021-12-11 | WRIT BRANCH-5 | (Seat No-32) |
| 215 | 103138/2024 | 11.12.2024 | WP (C) - 32132/2021 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2021-12-11 | WRIT BRANCH-7 | (Seat No-18) |
| 216 | 103139/2024 | 11.12.2024 | WPC (OAC) - 2885/2018 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2022-09-21 | OA Branch | (Seat No-1) |
| 217 | 103143/2024 | 11.12.2024 | BLAPL-12255/2024 | GURUPRASAD BEHERA | GENERAL | | Order Dtd. 2024-12-10 | BAIL-2 | (Seat No-12) |
| 218 | 103145/2024 | 11.12.2024 | WPC (OAC) - 2885/2018 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2022-09-21 | OA Branch | (Seat No-1) |

| | | | | | | | | | |
|-----|-------------|------------|--------------------------|-------------------------|---------|--|---------------------------------|---|----------------------|
| 219 | 103157/2024 | 11.12.2024 | WP (C) - 27904/2023 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2023-08- 30 | WRIT BRANCH-4 | (Seat No- 38) |
| 220 | 103159/2024 | 11.12.2024 | WP (C) - 20634/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-09- 02 | | (Seat No- 38) |
| 221 | 103162/2024 | 11.12.2024 | WP (C) - 27904/2023 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2023-08- 30 | WRIT BRANCH-4 | (Seat No- 38) |
| 222 | 103165/2024 | 11.12.2024 | WPC (OAC) - 2885/2018 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2022-09- 21 | OA Branch | (Seat No-1) |
| 223 | 103166/2024 | 11.12.2024 | WP (C) - 39166/2023 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2023-12- 12 | WRIT BRANCH-8 | (Seat No- 29) |
| 224 | 103167/2024 | 11.12.2024 | WP (C) - 26079/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-12- 05 | | (Seat No- 29) |
| 225 | 103179/2024 | 11.12.2024 | ABLAPL- 3136/2024 | PRASANTA KUMAR PATRI | GENERAL | | Entire Order | | (Seat No- 29) |
| 226 | 102932/2024 | 11.12.2024 | WP (C) - 21029/2017 | P K MISHRA | GENERAL | | | WRIT BRANCH-7 | (Seat No- 18) |
| 227 | 102934/2024 | 11.12.2024 | WP (C) - 21042/2017 | P K MISHRA | GENERAL | | | WRIT BRANCH-7 | (Seat No- 18) |
| 228 | 102935/2024 | 11.12.2024 | CRLA- 331/2012 | PC MOHAPATRA | GENERAL | | | CRIMINAL APPEAL | (Seat No-4) |
| 229 | 102936/2024 | 11.12.2024 | RPFAM- 398/2023 | PRIYA RANJAN | GENERAL | | | FIRST APPEAL | (Seat No-5) |
| 230 | 102937/2024 | 11.12.2024 | WP (C) - 30674/2024 | K C SWAIN | GENERAL | | | WRIT BRANCH-2 | (Seat No- 45) |
| 231 | 102938/2024 | 11.12.2024 | WP (C) - 28456/2024 | B K PANDA | GENERAL | | | | (Seat No- 45) |
| 232 | 102939/2024 | 11.12.2024 | WP (C) - 30691/2024 | K C SWAIN | GENERAL | | | | (Seat No- 45) |
| 233 | 102941/2024 | 11.12.2024 | OJC- 12957/2000 | Y DAS | GENERAL | | | WRIT BRANCH (DIVISION BENCH-3) | (Seat No- 121) |
| 234 | 102944/2024 | 11.12.2024 | OJC- 2180/2002 | A K SAHOO | GENERAL | | | | (Seat No- 121) |
| 235 | 102945/2024 | 11.12.2024 | WP (C) - | S CHOUDHURY | GENERAL | | | WRIT | (Seat |

| | | | | | | | | | |
|-----|-------------|------------|--------------------------|---------------------|---------|--|---------------------------------|---|----------------------|
| | | | 2529/2024 | | | | | BRANCH (DIVISION BENCH-3) | No- 122) |
| 236 | 102950/2024 | 11.12.2024 | WPC (OAC) - 2078/2018 | S DAS | GENERAL | | | OA Branch | (Seat No-1) |
| 237 | 102955/2024 | 11.12.2024 | WP (C) - 21777/2012 | P K PATRA | GENERAL | | | | (Seat No-1) |
| 238 | 102957/2024 | 11.12.2024 | ABLAPL- 4345/2020 | P K MOHANTY | GENERAL | | | BAIL-1 | (Seat No-6) |
| 239 | 102959/2024 | 11.12.2024 | WP (C) - 40903/2023 | S K MOHANTY | GENERAL | | | WRIT BRANCH-5 | (Seat No- 32) |
| 240 | 102960/2024 | 11.12.2024 | ABLAPL- 13796/2024 | GOPAL PRASAD LAL | GENERAL | | Order Dtd. 2024-12- 06 | | (Seat No- 32) |
| 241 | 102961/2024 | 11.12.2024 | WP (C) - 3840/2018 | Y DAS | GENERAL | | | WRIT BRANCH-1 | (Seat No-3) |
| 242 | 102963/2024 | 11.12.2024 | WP (C) - 21809/2024 | A PATI | GENERAL | | | | (Seat No-3) |
| 243 | 102965/2024 | 11.12.2024 | CMP- 1095/2023 | P BASTIA | GENERAL | | | WRIT BRANCH-7 | (Seat No- 55) |
| 244 | 102966/2024 | 11.12.2024 | WP (C) - 21951/2024 | A PATI | GENERAL | | | | (Seat No- 55) |
| 245 | 102968/2024 | 11.12.2024 | CONTC- 6543/2022 | SK.SALIMULLAH | GENERAL | | | CONTEMPT | (Seat No-3) |
| 246 | 102970/2024 | 11.12.2024 | WP (C) - 9419/2022 | D PRADHAN | GENERAL | | | WRIT BRANCH (DIVISION BENCH-1) | (Seat No- 102) |
| 247 | 102971/2024 | 11.12.2024 | WP (C) - 27980/2021 | JR SAMAL | GENERAL | | | WRIT BRANCH (DIVISION BENCH-2) | (Seat No- 114) |
| 248 | 102973/2024 | 11.12.2024 | WP (C) - 19096/2024 | B K SWAIN | GENERAL | | | | (Seat No- 114) |
| 249 | 102974/2024 | 11.12.2024 | WP (C) - 22157/2023 | A P BEHERA | GENERAL | | | WRIT BRANCH-5 | (Seat No- 23) |
| 250 | 102976/2024 | 11.12.2024 | WP (C) - 4902/2011 | A SAHOO | GENERAL | | | WRIT BRANCH-4 | (Seat No- 46) |
| 251 | 102977/2024 | 11.12.2024 | WP (C) - 29499/2024 | U CHHOTRAY | GENERAL | | | | (Seat No- 46) |
| 252 | 102978/2024 | 11.12.2024 | WP (C) - 29020/2024 | D K BEHERA | GENERAL | | | | (Seat No- 46) |
| 253 | 102979/2024 | 11.12.2024 | WP (C) - 9468/2009 | D SWAIN | GENERAL | | | WRIT BRANCH-5 | (Seat No- |

| | | | | | | | | | |
|-----|-------------|------------|------------------------|--------------|---------|--|--|---------------------------------------|----------------------|
| | | | | | | | | | 47) |
| 254 | 102980/2024 | 11.12.2024 | WP (C) - 23513/2017 | A K NAYAK | GENERAL | | | WRIT BRANCH-4 | (Seat No- 46) |
| 255 | 102981/2024 | 11.12.2024 | WP (C) - 23511/2017 | A K NAYAK | GENERAL | | | WRIT BRANCH-4 | (Seat No- 46) |
| 256 | 102982/2024 | 11.12.2024 | WP (C) - 7944/2018 | G ROUT | GENERAL | | | WRIT BRANCH-8 | (Seat No- 43) |
| 257 | 102983/2024 | 11.12.2024 | ABLAPL- 11353/2023 | G R PATRA | GENERAL | | | BAIL-2 | (Seat No- 12) |
| 258 | 102984/2024 | 11.12.2024 | WA- 936/2021 | J P KAR | GENERAL | | | WRIT APPEAL | (Seat No-2) |
| 259 | 102985/2024 | 11.12.2024 | CMAPL- 281/2024 | T BAG | GENERAL | | | | (Seat No-2) |
| 260 | 102986/2024 | 11.12.2024 | CRLA- 651/2012 | B DAS | GENERAL | | | CRIMINAL APPEAL | (Seat No-4) |
| 261 | 102987/2024 | 11.12.2024 | MACA- 401/2016 | S K SUNDARA | GENERAL | | | MISC. APPEAL SEC. | (Seat No-7) |
| 262 | 102990/2024 | 11.12.2024 | CRLMC- 2368/2022 | S K MOHARANA | GENERAL | | | CRIMINAL MISC | (Seat No-6) |
| 263 | 102991/2024 | 11.12.2024 | FAO- 78/2019 | D NAYAK | GENERAL | | | MISC. APPEAL SEC. | (Seat No-9) |
| 264 | 102993/2024 | 11.12.2024 | RVWPET- 186/2023 | D NAYAK | GENERAL | | | CIVIL REVISION | (Seat No-1) |
| 265 | 102994/2024 | 11.12.2024 | SAO- 16/2019 | D LENKA | GENERAL | | | | (Seat No-1) |
| 266 | 102996/2024 | 11.12.2024 | WP (C) - 27749/2024 | P R SWAIN | GENERAL | | | | (Seat No-1) |
| 267 | 102997/2024 | 11.12.2024 | TRP (C) - 225/2024 | P R SWAIN | GENERAL | | | | (Seat No-1) |
| 268 | 102998/2024 | 11.12.2024 | WP (C) - 13035/2013 | B DAS | GENERAL | | | | (Seat No-1) |
| 269 | 102999/2024 | 11.12.2024 | OJC- 6337/2001 | B DAS | GENERAL | | | | (Seat No-1) |
| 270 | 103049/2024 | 11.12.2024 | CMP- 1371/2017 | B R SENAPATI | GENERAL | | | WRIT BRANCH-6 | (Seat No- 16) |
| 271 | 103051/2024 | 11.12.2024 | WP (C) - 4252/2022 | N C SINHA | GENERAL | | | WRIT BRANCH-2 | (Seat No-9) |
| 272 | 103054/2024 | 11.12.2024 | WA- 805/2024 | A DAS | GENERAL | | | WRIT APPEAL | (Seat No-2) |
| 273 | 103055/2024 | 11.12.2024 | WP (C) - 25895/2019 | B C PANDA | GENERAL | | | WRIT BRANCH (DIVISION BENCH) | (Seat No- 112) |
| 274 | 103110/2024 | 11.12.2024 | ABLAPL- 15474/2022 | S R TRIPATHY | GENERAL | | | BAIL-1 | (Seat No-2) |

| | | | | | | | | | |
|-----|-------------|------------|------------------------|--------------|---------|--|---------------------------------|---------------------------------------|----------------------|
| 275 | 103123/2024 | 11.12.2024 | WP (C) - 29402/2024 | J KAR | GENERAL | | | | (Seat No-2) |
| 276 | 103156/2024 | 11.12.2024 | WP (C) - 28232/2024 | B.K.SWAIN | GENERAL | | Order Dtd. 2024-12- 10 | | (Seat No-2) |
| 277 | 103161/2024 | 11.12.2024 | SA- 246/1997 | S PALTASINGH | GENERAL | | | SECOND APPEAL | (Seat No-2) |
| 278 | 103192/2024 | 11.12.2024 | WP (C) - 22140/2011 | B K PATI | GENERAL | | | WRIT BRANCH (DIVISION BENCH) | (Seat No- 104) |
| 279 | 103203/2024 | 11.12.2024 | OJC- 2564/2001 | S MOHAPATRA | GENERAL | | | | (Seat No- 104) |
| 280 | 103204/2024 | 11.12.2024 | WP (C) - 18593/2009 | S MOHAPATRA | GENERAL | | | WRIT BRANCH-2 | (Seat No- 45) |

NIC